

वास्तविक उपयोग लगभग केवल 600 एकड़ में हुआ है। नहरों को पक्का करने का प्रस्ताव है और इस उद्देश्य के लिये 1966-67 के दौरान 2 करोड़ रुपयों का प्रबन्ध किया गया है और तब तक काम के पूरा हो जाने की संभावना है। इससे 4000 एकड़ की सिंचाई संभाव्यता का पूरा उपयोग हो जाएगा।

परियोजना के चरण 2 में पिक-अप विवर के 6 मील प्रति स्रोत एक संचय बांध का निर्माण तथा इस की नहरों का और विस्तार शामिल है। सारी स्कीम पर 233 लाख रुपये व्यय होने का अनुमान है और इससे 32000 एकड़ भूमि की सिंचाई होगी। इस स्कीम से बिजली उत्पन्न नहीं होगी।

Assistant Engineers in C.P.W.D.

2216. Shri Inder J. Malhotra: Will the Minister of Works and Housing be pleased to state:

(a) the number of Assistant Engineers (Civil, Electrical and Horticultural) in the Central Public Works Department eligible for confirmation in accordance with Govinda Reddy Committee's recommendations accepted by Government; and

(b) the number out of them so far confirmed and when the remaining will be confirmed?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be placed on the Table of the House.

Mangalore Water Supply Scheme

2217. Shri A. S. Alva: Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Mysore Government have forwarded to the Centre an estimate for the augmentation of the Mangalore Water Supply Scheme to increase the present capacity to cater to a population

of five lakhs and also requested for a grant and/or loan for such a scheme; and

(b) if so, Government's reaction thereon?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) The scheme was returned to the State Government for modification in the light of certain comments made by the Central Public Health Engineering Organisation (Directorate General of Health Services) after a site inspection. The modified scheme is still awaited from the State Government.

Raid on Chit Funds

2218. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) whether offices of several chit fund companies promoting lucky draws were raided in Delhi by the crime branch of the Delhi Police following a large number of complaints of cheating received by the Registrar of Chit Funds and their account books seized; and

(b) if so, the result of the investigations carried out in the matter?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Yes. The books and records of six companies engaged in carrying on illegal lotteries have been seized.

(b) The question of prosecuting four out of the six companies is under consideration. Investigations are in progress in the case of the other two companies.

Sone Barrage-cum-road Bridge

2218-A. Shri Ram Harkh Yadav: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Sone barrage-cum-road bridge at Indrapuri near Dehri-on-Sone has been recently opened for traffic;